

(घ) यदि हां, तो इस योजना के अधीन कुल कितने आवास स्थान बनाये जायेंगे और वे किन स्थानों पर बनाये जायेंगे ?

निर्माण, आवास और संभरण मंत्री (सरदार स्वर्ण सिंह) : (क) से (घ). केन्द्रीय सरकार ने मध्य प्रदेश सरकार की योजना स्वीकार कर ली है और उन्हें ४०.५ लाख रुपया की आर्थिक सहायता (subsidy) और उतनी ही रकम कर्ज के रूप में देने की मंजूरी दे दी है। इस योजना के अनुसार नीचे लिखी हुई जगहों में कुल मिला कर ३,००० घर बनाये जायेंगे :

नागपुर	२०००
भकोला	२००
जबलपुर	१००
हिगनघाट	१००
पुलगांव	१००
बुरहानपुर	२००
बदनेरा	५०
भचलपुर	५०
रायगढ़	१००
राजनान्दगांव	१००

#### Trade Exhibitions

85. Ch. Raghbir Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether India participated in any Trade exhibitions abroad in 1954-55;

(b) if so, in which countries; and

(c) the approximate expenditure incurred for participating in each of them?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): (a) Yes, Sir.

(b) and (c). A statement is attached. [See Appendix I, Annexure No. 46].

#### N.E.F.A.

86. Shri D. C. Sharma: Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 465 on the 5th August, 1955 and state:

(a) the number of schools in the North East Frontier Agency at present; and

(b) the extent of increase in the number of these schools during 1955 as compared to the previous year.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). The number of the existing schools is as follows:—

(i) L. P. Schools . . . . .	152
(ii) M. E. Schools . . . . .	16
and (iii) H. E. Schools . . . . .	3

As compared to 145 L.P. Schools, 16 M.E. Schools and 2 H.E. Schools, there has been an increase of 7 L.P. Schools making a total of 152 and 1 H.E. School making a total of 3. There has been no increase in the M.E. Schools, but it is proposed to open 2 more such schools before the close of this year and also to open 4 more L.P. Schools during this period.

#### A.I.R. Audition Committees

87. Shri Punnoose: Will the Minister of Information and Broadcasting be pleased to state:

(a) the names of the members of the Northern and Southern Panels of Music Audition Board of the A.I.R.;

(b) the basis on which these Committees were constituted and personnel selected; and

(c) the remuneration paid to each member of these Committees separately?

The Minister of Commerce (Shri Karmarkar): (a) A statement is laid on the Table of the Lok Sabha. [See Appendix I, Annexure No. 47].

(b) The members are selected by the Ministry from amongst those who, by reason of their attainments and connoisseurship of music, are considered suitable for carrying out the work of screening and grading of artists of Hindustani and Karnataka Classical Music.

(c) No remuneration is paid to the members who serve on the panels in an honorary capacity. They are paid travelling expenses according to the rules when they go on tour in connection with their duties. As the work of auditioning all artists on the roll of A.I.R. entailed for a year or two practically continuous work for the two Vice Chairmen, who had to attend all the auditions, they were each accorded an honorarium of Rs. 500/- during the year 1954-55.

#### Low-Income Group Housing Scheme

88. { Shri S. C. Samanta:  
Shri N. B. Chowdhury :

Will the Minister of Works, Housing and Supply be pleased to refer to the